

ITEM NO.101

COURT NO.3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 7257/2011

BHARTI CELLULAR LTD. NOW BHARTI AIRTEL LD

Appellant(s)

VERSUS

ASSISTANT C.I.T CIRCLE 57 & ANR.

Respondent(s)

WITH

C.A. No. 2652-2653/2015 (IV-A)

C.A. No. 4949-4950/2015 (IV-A)

C.A. No. 4947-4948/2015 (IV-A)

Diary No(s). 13836/2018 (XV)

(FOR ADMISSION and I.R. and IA No.64253/2018-CONDONATION OF DELAY IN FILING)

Diary No(s). 14241/2018 (XV)

(IA No. 70179/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15192/2018 (XV)

(IA No. 75876/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15863/2018 (XV)

(IA No. 71534/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 16017/2018 (XV)

(FOR ADMISSION and I.R. and IA No.83338/2018-CONDONATION OF DELAY IN FILING)

Diary No(s). 17876/2018 (XV)

(FOR ADMISSION and I.R. and IA No.74533/2018-CONDONATION OF DELAY IN FILING)

Diary No(s). 24221/2018 (XV)

(FOR ADMISSION and I.R. and IA No.96493/2018-CONDONATION OF DELAY IN FILING and IA No. 49449/2021 - AMENDMENT IN CAUSE TITLE)

C.A. No. 7455/2018 (XV)

(IA No.98668/2018-CONDONATION OF DELAY IN FILING)

Diary No(s). 25484/2018 (XV)

(IA No. 23462/2021 - ADDITION / DELETION / MODIFICATION PARTIES, IA No. 137805/2018 - CONDONATION OF DELAY IN FILING and IA No. 137804/2018 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS)

Diary No(s). 42786/2018 (XV)

(IA No. 170903/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 44872/2018 (XV)

(IA No. 178804/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 700/2019 (XV)

(FOR ADMISSION and I.R. and IA No.16546/2019-CONDONATION OF DELAY IN FILING)

Diary No(s). 4160/2019 (XV)

(FOR ADMISSION and I.R. and IA No.62643/2019-CONDONATION OF DELAY IN FILING, IA No.62645/2019-CONDONATION OF DELAY IN REFILING and IA No. 49452/2021 - AMENDMENT IN CAUSE TITLE)

SLP(C) No. 14023/2019 (XV)

(IA No. 49428/2021 - AMENDMENT IN CAUSE TITLE)

SLP(C) No. 19738/2019 (XV)

(IA No. 49446/2021 - AMENDMENT IN CAUSE TITLE)

SLP(C) No. 6987/2020 (XV)

(IA No. 49433/2021 - AMENDMENT IN CAUSE TITLE)

SLP(C) No. 11754/2020 (IX)

(IA No. 49422/2021 - AMENDMENT IN CAUSE TITLE)

SLP(C) No. 11205/2020 (IX)

(IA No. 49445/2021 - AMENDMENT IN CAUSE TITLE)

SLP(C) No. 11327/2020 (IX)

(IA No. 49443/2021 - AMENDMENT IN CAUSE TITLE)

SLP(C) No. 11466/2020 (IX)

(IA No. 49436/2021 - AMENDMENT IN CAUSE TITLE)

C.A. No. 111/2021 (III)

(FOR ADMISSION and I.R. and IA No.117653/2020-CONDONATION OF DELAY IN FILING)

C.A. No. 2860/2021 (III)

(FOR ADMISSION and I.R.)

SLP(C) No. 1327/2021 (IX)

(FOR ADMISSION and I.R. and IA No. 37293/2021 - ADDITION / DELETION / MODIFICATION PARTIES)

SLP(C) No. 303/2021 (IX)

SLP(C) No. 76/2021 (IX)

(IA No. 140669/2021 - APPLICATION FOR PERMISSION)

SLP(C) No. 16108/2020 (IX)

(FOR ADMISSION and I.R. and IA No.137102/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 812/2021 (IX)

(FOR ADMISSION and I.R. and IA No. 37301/2021 - ADDITION / DELETION / MODIFICATION PARTIES)

SLP(C) No. 2755/2021 (IX)

(FOR ADMISSION and I.R. and IA No. 49431/2021 - AMENDMENT IN CAUSE TITLE)

C.A. No. 8902/2022 (III)

SLP(C) No. 2305/2021 (IX)

(IA No. 49424/2021 - AMENDMENT IN CAUSE TITLE)

SLP(C) No. 2268/2021 (IX)

(FOR ADMISSION and I.R.)

SLP(C) No. 2814/2021 (IX)

(FOR ADMISSION and I.R.)

SLP(C) No. 3370/2023 (IX)

(FOR ADMISSION and I.R. and IA No.21249/2023-CONDONATION OF DELAY IN FILING and IA No.21252/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 24731/2023 (XI-A)

(FOR ADMISSION and I.R. and IA No.125599/2023-CONDONATION OF DELAY IN FILING and IA No.125603/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 17222/2023 (XI-A)

(IA No.133479/2023-CONDONATION OF DELAY IN FILING and IA No.133478/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19268/2023 (XI-A)

(IA No.150808/2023-CONDONATION OF DELAY IN FILING and IA No.150815/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-11-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Mr. Arvind P. Datar, Sr. Adv.

Mr. Ajay Vohra, Sr. Adv.

Mr. Kumar Visalaksh, Adv.

Mr. Udit Jain, Adv.

Mr. Archit Gupta, Adv.

Mr. Arihant Tater, Adv.

Mr. Ajitesh Dayal Singh, Adv.
Mr. Praveen Kumar, AOR
Mr. Harish Pandey, Adv.
Mr. Abhishek Vyas, Adv.

Mr. N. Venkatraman, A.S.G. (N/P)
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Mr. Raj Bahadur Yadav, AOR
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Mrs. Alka Agarwal, Adv.
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Mr. Samarvir Singh, Adv.
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For Respondent(s)

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Mr. Harish Pandey, AOR

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Mr. Ajay Vohra, Sr. Adv.
Mr. Kumar Visalaksh, Adv.
Mr. Udit Jain, Adv.
Mr. Archit Gupta, Adv.
Mr. Arihant Tater, Adv.
Mr. Ajitesh Dayal Singh, Adv.
Mr. Abhishek Vikas, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list tomorrow, that is, on 09.11.2023.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR